

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 2488
TO BE ANSWERED ON 10.08.2023**

ACCIDENTAL DEATHS OF LABOURERS

2488. MS. DOLA SEN:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has State-wise data of labourers who died due to accidents at work-sites;**
- (b) if so, the details thereof, if not, the reasons therefor;**
- (c) whether Government has taken any measures to prevent such deaths or compensated the families of the victims; and**
- (d) if so, the details thereof, if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): The Government has enacted the Factories Act, 1948 which provides for safety, health and welfare of workers working in the factories registered under the Act. The Factories Act, 1948 and rules framed thereunder are enforced by the respective State Governments through the Chief Inspectors of Factories (CIFs) / Directorates of Industrial Safety and Health (DISH) in their respective sphere. CIFs / DISH are empowered to take legal action against the occupier and manager of the factory for violating the provisions of the Factories Act, 1948 and rules framed thereunder. Directorate General of Factory Advice Service and Labour Institutes (DGFASLI), Ministry of Labour and Employment collects information from CIFs / DISH of the States / Union Territories related to fatal injuries, non-fatal injuries, etc. The state-wise details of fatal injuries under the Factories Act, 1948 for the years 2019, 2020 and 2021 is at Annexure.

The families of workers who died in accidents are paid compensation as per the provisions of the Workmen Compensation Act, 1923, the Employees Compensation Act 1937 and Employees State Insurance (ESIC) Act, 1948.

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 2488 for answer on 10.08.2023 regarding Accidental deaths of labourers.

State/UT-wise details of Fatal Injuries in registered factories during 2019 – 2021

Sl.	State/UT	2019	2020	2021
1	Andaman and Nicobar Islands	#	#	#
2	Andhra Pradesh	72	66	65
3	Arunachal Pradesh	#	#	#
4	Assam	4	10	4
5	Bihar	8	12	17
6	Chandigarh	#	#	#
7	Chhattisgarh	86	84	82
8	DD & DNH	9	5	#
9	Delhi	6	9	6
10	Goa	3	6	2
11	Gujarat	216	212	235
12	Haryana	26	35	14
13	Himachal Pradesh	9	8	2
14	Jammu and Kashmir	2	2	2
15	Jharkhand	21	16	26
16	Karnataka	69	45	46
17	Kerala	29	14	12
18	Lakshadweep	*	*	*
19	Madhya Pradesh	44	26	30
20	Maharashtra	145	154	180
21	Manipur	#	#	#
22	Meghalaya	1	1	1
23	Mizoram	#	#	#
24	Nagaland	#	#	#
25	Odisha	32	47	36
26	Puducherry	5	1	4
27	Punjab	64	28	#
28	Rajasthan	32	23	19
29	Sikkim	*	*	*
30	Tamil Nadu	122	114	147
31	Telangana	56	51	50
32	Tripura	#	#	2
33	Uttar Pradesh	46	66	#
34	Uttarakhand	20	15	6
35	West Bengal	#	#	#
Total		1127	1050	988

N.B.: (i) *: There are no registered factories in this State/UT.

(ii) #: Data not reported by the CIF/NIL Data.
